

**In the court of Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore
Case List dated 21.08.2020**

ACJM, II ACJM 1st Session Arguments/Hearing	ACJM, II ACJM 2nd Session Arguments/Hearing
1. Cr. 86/2020	1. NCR.778/2019
2. Cr. 107/2020	2. PCR. Sivani
3. Cr. 226/2019	3.CC.13864/2019
4. Cr. 99/2020	4.CC.1555/2019
5. PCR.183/2019	5.CC.1254/2016
6. PCR.186/2020	6.Cr.46/2020
7. PCR.901/2019	7.Cr.101/2020
8. PCR.709/2019	
9. PCR.53/2019	
10. CC. 3200/2019	


**Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore**

Note:All the advocate are requested to strictly follow SOP dated 28.02.2020 issued by Hon'ble High Court of Karnatak.